

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A.NO.1946/95

Hon'ble Shri A.V.Haridasan, VC(J)
Hon'ble Shri R.K.Ahooja, M(A)

New Delhi, this 16th day of October, 1995

Shri Kamal Prasad
s/o Shri Ganga Prasad
aged 46 years
r/o 19A Police Station,
Maharauli
NEW DELHI - 30.

... Applicant

Versus

1. NCT of Delhi
through its Chief Secretary
Old Secretariat
DELHI.

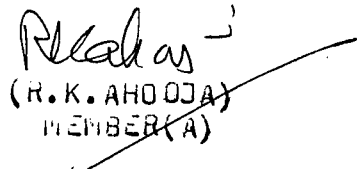
2. The Commissioner of police
Police Head Quarters
I.P.Estate
NEW DELHI.

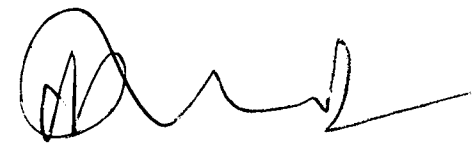
... Respondents

O R D E R(Oral)

Hon'ble Shri A.V.Haridasan, Vice-Chairman(J)

After making submissions, the applicant
who is present in person wishes to withdraw this
application. Accordingly, this Original
Application is closed as withdrawn. No costs.


(R.K.AHOOGA)
MEMBER(A)


(A.V.HARIDASAN)
VICE-CHAIRMAN(J)

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